

Rochnama Details

Civil Register No.16-A-Diary
IN THE COURT OF: sub Judge - VI
Before: Jyoti Kumar Kashyap
Dated 01-02-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	Title Suit/682/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :10-03-2022
2	Title Suit/1670/2014	Order Passed: Stage :ARGUMENTS Sub Satge :----	Next Date of Hearing :02-03-2022
3	Title Suit/2377/2014	Order Passed: Stage :ARGUMENTS Sub Satge :----	Next Date of Hearing :03-02-2022
4	Title Suit/61/2003	Order Passed: Stage :ARGUMENTS Sub Satge :----	Next Date of Hearing :03-02-2022
5	Title Suit/270/2007	Order Passed: Stage :ARGUMENTS Sub Satge :----	Next Date of Hearing :08-02-2022
6	Title Suit/1672/2014	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :03-02-2022
7	Title Suit/597/2013	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :10-03-2022
8	Title Suit/375/2017	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :19-02-2022
9	Title Suit/1551/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :08-02-2022
10	Title Suit/1280/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :11-03-2022
11	Title Suit/1876/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :14-03-2022
12	Title Suit/2980/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :15-02-2022

No. of Cases Heard	12
No. of Cases listed	12
No. of Witness Examined	
No. of Cases Disposed	0
No. of IA.s Disposed	
No. of Cases Contested	
No. of Cases Uncontested	
No. of M.O.s marked	
No. of Exhibits Marked	
No. of Cases in Mediation	
No. of Cases in Arbitration	
No. of Cases in Lok Adalat	
No. of Cases in Conciliation for ADR	
No. of Cases Adjourned	0

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Presiding Officer